

Funds for Ujjawala scheme

1600. SHRI DEREK O'BRIEN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the funds allocated by the Ministry for Ujjawala scheme during the last three years and the current year;

(b) how many organizations/NGOs are receiving support from the Ministry for prevention of trafficking of women and children;

(c) the details of Protective and Rehabilitative (P&R) Homes in the country and their capacity to accommodate; and

(d) whether a number of people who have been rescued from trafficking and reintegrated with their families and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) Ujjawala is a comprehensive scheme implemented by the Ministry for prevention of trafficking, with components – Prevention, Rescue, Rehabilitation, Reintegration and Repatriation of victims of trafficking. The Details of the funds allocated during the last three years and current year is as under:–

Year	Budget Estimates (₹ in crores)
2014-15	16.00
2015-16	20.00
2016-17	35.00
2017-18 as on 05.03.2018	50.00

(b) As on 05.03.2018, a total number of 243 Ujjawala projects are being implemented in the country with the component "Prevention" of the Ujjawala Scheme.

(c) As on 05.03.2018, a total number of 147 Ujjawala (Preventive and Rehabilitative) homes are functioning in the country. The capacity of aUjjawala home can be of 25 or 50 inmates as decided in the Project Sanctioning Committee (PSC) meeting of Ujjawala Scheme. The State-wise details of the Homes are as under:–

Sl.No.	Name of the State	P & R Homes
1.	Andhra Pradesh	9
2.	Assam	23
3.	Bihar	3

Sl.No.	Name of the State	P & R Homes
4.	Chhattisgarh	3
5.	Sikkim	1
6.	Karnataka	20
7.	Kerala	3
8.	Maharashtra	20
9.	Manipur	11
10.	Madhya Pradesh	1
11.	Mizoram	1
12.	Nagaland	1
13.	Rajasthan	7
14.	Orissa	17
15.	Tamil Nadu	4
16.	Uttar Pradesh	8
17.	Uttarakhand	4
18.	West Bengal	2
19.	Gujarat	4
20.	Telangana	5
TOTAL		147

(d) State/UT-wise cases reported, victims trafficked and rescued under human trafficking during 2016 are given as Statement.

Statement*State/UT-wise cases reported, victims trafficked and rescued under Human*

Sl. No.	State/UT	Cases Reported	Victims Trafficked		
			Male	Female	Total
1	2	3	4	5	6
1.	Andhra Pradesh	239	0	355	355
2.	Arunachal Pradesh	2	0	3	3
3.	Assam	91	86	163	249
4.	Bihar	43	191	45	236
5.	Chhattisgarh	68	137	132	269
6.	Goa	40	0	86	86
7.	Gujarat	548	168	460	628
8.	Haryana	51	52	97	149
9.	Himachal Pradesh	8	2	115	117
10.	Jammu and Kashmir	0	0	0	0
11.	Jharkhand	109	25	130	155
12.	Karnataka	404	226	786	1012
13.	Kerala	21	57	176	233

1	2	3	4	5	6	7	8
14.	Madhya Pradesh	51	66	54	120	1595	3222
15.	Maharashtra	517	79	1066	1145	78	1063
16.	Manipur	3	5	16	21	5	16
17.	Meghalaya	7	0	8	8	0	8
18.	Mizoram	2	0	2	2	0	2
19.	Nagaland	0	0	0	0	0	0
20.	Odisha	84	271	241	512	265	231
21.	Punjab	13	48	2	50	33	1
22.	Rajasthan	1422	1879	975	2854	5289	478
23.	Sikkim	1	0	1	1	0	1
24.	Tamil Nadu	434	385	1064	1449	590	1781
25.	Telangana	229	22	368	390	0	355
26.	Tripura	0	5	5	10	5	5
27.	Uttar Pradesh	79	756	102	858	818	106
28.	Uttarakhand	12	3	20	23	2	20
29.	West Bengal	3579	595	3569	4164	470	2323
	TOTAL STATE(S)	8057	5058	10041	15099	10176	12661
30.	Andaman and Nicobar Islands	1	0	5	5	0	5

31. Chandigarh	1	0	1	1	0	1
32. Dadra and Nagar Haveli	0	0	0	0	0	0
33. Daman and Diu	7	0	10	10	0	10
34. Delhi UT	66	171	93	264	171	93
35. Lakshadweep	0	0	0	0	0	0
36. Puducherry	0	0	0	0	0	0
TOTAL UT(S)	75	171	109	280	171	109
TOTAL (ALL INDIA)	8132	5229	10150	15379	10347	12770

Source: Crime in India, NCRB, MHA.
